

क्या प्रति-रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार का ध्यान 15 सितंबर, 1970 के "टाइम्स आफ इंडिया", बम्बई, में प्रकाशित इस आशय के समाचार की ओर दिलाया गया है कि चीन को पूर्वी पाकिस्तानी पतन पर अपने नौसैनिक बेड़े के लिए कुछ सुविधाएं प्राप्त हैं और इसके बदले में वह पाकिस्तान को पनडुब्बियां सप्लाई कर रहा है; और

(ख) यदि हां, तो इस बारे में सरकार की क्या प्रतिक्रिया है ?

प्रतिरक्षा मंत्री (श्री जगजीवनराम) :

(क) जी हां ।

(ख) अपनी रक्षा तैयारी करते समय इन सभी तथ्यों का विचार किया जाता है ।

Support to Land Grab Movement by Radio Moscow

*143. SHRI V. NARASIMHA RAO :
SHRI D. N. PATODIA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Radio Moscow has supported the land grab movement in India; and

(b) if so, the reaction of the Government of India in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SURENDRA PAL SINGH) :

(a) Radio Moscow has reported the views of the CPI and an interview with its General Secretary on the subject.

(b) Does not arise.

Attack on Ghorpadi Police Station by Mahar Regiment in Poona

*144. SHRI BABURAO PATEL : Will the Minister of DEFENCE be pleased to state :

(a) whether 400 Jawans of the Mahar Regiment attacked Ghorpadi Police Station in Poona, broke shops, entered civilian homes and assaulted women causing riot and panic on the night of 8th October, 1970;

(b) the number of policemen and civilians injured by these Jawans with the designations of the injured policemen;

(c) the reasons why superior Army officers arrived late on the scene in spite of SOS from the police and many civilians; and

(d) the disciplinary action taken against the rioting Jawans ?

THE MINISTER OF DEFENCE (SHRI JAGJIWAN RAM) : (a) No, Sir. Only a scuffle between some Jawans and the railway/civil Police took place at Ghorpadi (Poona) on the 8th October, 1970.

(b) Two policemen, viz. one Head Constable and one Police Constable were injured in this scuffle. One Army personnel was also injured. No civilian was injured.

(c) There was no inordinate delay on the part of the military officers in arriving at the scene of the incident.

(d) The disciplinary action taken against the Army personnel involved in the incident is indicated below :—

One JCO—was tried by a court martial and awarded sentence of dismissal from service.

3 Jawans—Trial by court martial is in progress.

20 Jawans—have been tried summarily and suitably punished. One Jawan who is still in hospital will also be tried summarily on discharge from the hospital.

Caution on use of Aspirin

*145. SHRI VIRENDRA KUMAR SHAH : Will the Minister of HEALTH AND FAMILY PLANNING AND